

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

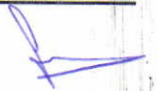
C. P. NO. 23/111/10
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016**

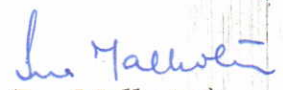
NAME OF THE COMPANY: M/s. Saurabh Agrotech Ltd

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VIVEK MALIK	ADVOCATE	PETITIONERS	
2.	Ms. Swaralipi Deb Ray	Advocate.	Respondent	} <u>S. Deb Ray</u>
3.	Mr. Rohit Kumar	Advocate	"	

ORDER

The connected matters are listed for arguments on 21.11.2016. In view of the same, re-notify this case alongwith the same on 21.11.2016.


(Ina Malhotra)
Member Judicial